

Annexure - 1

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020

List of Creditors as on - 30/11/2021

List of Secured Financial Creditors belonging to any Class of Creditors

Sl. No.	Name of Creditor	Details of Claim received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Vistra ITCL (India) Ltd		1,31,02,82,634	79,87,08,505	Secured				55.07%			51,15,74,129		Note- 1
2	Sudesh Bhatia & Sahil Bhatia		58,88,219	40,57,644	Secured			No	0.28%			18,30,575		Note- 2
	Total		1,31,61,70,853	80,27,66,149					55.35%			51,34,04,704		

Note on claims

Particulars	
1	Interest amount considered @ 9% as per the letter on record. There is no default condition which states that interest will be restored to 18%. The claimant has filed an IA against non admission that is yet to be heard and disposed off.
2	The claimant is an allottee in Jodhpur. Unit no 457 allotted to him. Int @8%p.a is provided as per regulation. It does not appear that NOC has been provided by Vistra. The CD has also not informed the Claimant about the requirement to make the payment in an escrow account of Axis Bank in the allotment letter. Interest @ 8% has been provided on the outstanding as per the regulations.